

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF **PINKY SHIPYARD PRIVATE LIMITED**

Sl. no.	Particulars	Details
1.	Name of corporate debtor	Pinky Shipyard Private Limited
2.	Date of incorporation of corporate debtor	June 21, 1991
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Goa
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U35111GA1991PTC001139
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. off.: Survey No. 209/2, Zorinto, Sancoale Village Taluka Marmagoa, Goa- 403601
6.	Date of closure of Insolvency Resolution Process	May 18, 2019
7.	Liquidation commencement date of corporate debtor	December 13, 2019, date of receipt of certified copy of order (Hon'ble NCLT order dated December 12, 2019)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Udayraj Patwardhan Reg No.: IBBI/IPA-001/IP-P00024/2016-17/10057
9.	Address and e-mail of the liquidator, as registered with the Board	Reg. Address: Sumedha Management Solutions Private Limited, C703, Marathon Innova, Off Ganapatrao Kadam Marg, Lower Parel West, Mumbai, Maharashtra, 400013. Reg Email Id: udayraj_patwardhan@sumedhamanagement.com
10.	Address and e-mail to be used for correspondence with the liquidator	Process specific address: Sumedha Management Solutions Private Limited, 809-810, B-Wing, 8 th floor, Trade World, Kamala Mills Compound, Lower Parel (West), Mumbai- 400013. Process specific e-mail Id: pspl@sumedhamanagement.com
11.	Last date for submission of claims	Sunday, January 12, 2020

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Pinky Shipyard Private Limited vide order no. MA 1726/2019 in C.P. (IB)-1634/(MB)/2017 dated December 12, 2019, (date of receipt of order: December 13, 2019).

The stakeholders of Pinky Shipyard Private Limited are hereby called upon to submit their claims with proof on or before January 12, 2020, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: December 16, 2019

Place: Mumbai



Udayraj Patwardhan
Liquidator

In the matter of Pinky Shipyard Private Limited